

OA No. 1197 of 1988

Sudhir Verma v/s UCI etc.

28.6.1988.

Present: Applicants with Mr. S.D. Bhandari, Advocate.

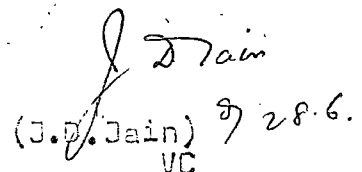
ORDER:

The Counsel for the Applicants wish to withdraw this Application with liberty to file a fresh Application on the same matter, if need be.

In the interest of justice, we allow this prayer and this Application shall stand disposed of accordingly.



(Kaushal Kumar)
AM



(J.D. Jain) 28.6.
VC